

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 867
TO BE ANSWERED ON DECEMBER 6, 2021

METRO PROJECTS IN KERALA

NO. 867. SHRI JOHN BRITTAS:

Will the Minister of *Housing And Urban Affairs* be pleased to state:

- (a) whether Government of Kerala has been requesting Government to accord sanction for the phase II of Kochi Metro Project;
- (b) if so, the response thereto;
- (c) whether Thiruvananthapuram Light Metro and Kozhikode Light Metro projects are pending with Government; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a) Yes, Sir.
- (b) The proposal of Phase II of Kochi Metro Project is at various stages of appraisal/approval. Further, Metro Rail projects are cost intensive which require appraisal in terms of Metro Rail Policy, 2017, extensive Inter-Ministerial consultations and their approval depends on feasibility of projects and availability of resources. Hence, no time limit can be specified for grant of approval of these projects.
- (c) to (d) The proposals for implementation of Light Metro projects in cities of Kozhikode and Thiruvananthapuram have been received from Government of Kerala. After preliminary examination, Government of Kerala has been advised to revisit and align both the proposals in accordance with standard specifications of MetroLite/MetroNeo issued by Ministry of Housing and Urban Affairs.
